

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Item No. 118  
Appeal No. 40/252/ND/2020**

**Under Section: 252**

**In the matter of:**

Kalra Infradevelopers Pvt. Ltd.	...	<b>Appellant</b>
Vs		
ROC, NCT of Delhi and Haryana & Anr.	...	<b>Respondent</b>

**Order delivered on 20.02.2020**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Appellant	:	Mr. Aditya Nayyar, Adv.
For the ROC	:	
For the IT Dept.	:	

**ORDER**

ROC and Income Tax Department are directed to file reply within four weeks. Rejoinder, if any, within one week thereafter. List on 14.04.2020.

**Sd/-  
(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

MUKESH

